



Take the LSAT—India[™] for Law College Admission

The LSAT—India is designed to measure critical thinking and reading skills rather than background knowledge.

Why the LSAT—India™

The LSAT—India is a standardized test designed to measure the readiness of test takers to take on the academic rigor of law college study. The LSAT—India is used widely by premier Indian law colleges for their admission process as it provides reliable insights on essential skills like high-level reading, informal reasoning, and deductive reasoning of the test taker. All these skills are proven to be paramount to succeed in law school. Learn more at **discoverlaw.in/about-the-test**.



"LSAT-India was an extremely interesting test to prepare for and attempt. The myriad range of texts and question types tested the skills of comprehension, analysis, and critical reasoning in order to ascertain a candidate's aptitude for studying and practising law. Despite being held online, appropriate measures were taken to ensure honest test-taking, the process of registration and conduction was seamless, and the administrative and technical teams were constantly available to support and assist candidates."

-Aadya Narain, 2021 Scholarship Recipient

Who is the Law School Admission Council

For over 75 years, the Law School Admission Council (LSAC) has been a notfor-profit organization committed to promoting quality, access, and equity in law and education worldwide by supporting individuals' enrolment journeys and providing preeminent assessment, data, and technology services.

In 2009, LSAC, introduced the LSAT— India, a version of the LSAT specifically developed to be used by law colleges in India. Thousands of law aspirants have taken the test since, seeking admission to integrated LL.B. as well as LL.M. programmes at some of the most prestigious law colleges in India.

In 2019, LSAC renewed its commitment to promoting legal education in India by opening LSAC Global – India LLP (LSAC Global). Discover more at <u>discoverlaw.in/</u> <u>about-us.</u>



Register for 2022 LSAT—India™ test to be held on 15 Jan 2022 and week of 09 May at discoverlaw.in .

Preparing for the LSAT—India is a matter of practicing relevant skills rather than memorizing facts.



Access a library of practice tests available on LSAC LawPrepsm

The LSAT—India consists of multiple- choice questions focused on measuring your critical thinking skills and not so much on your background knowledge of any subjects or discipline. For example, it will not test your knowledge of history, politics, math or even general knowledge. Rather, it is a test of your critical thinking skills which is acquired over the course of your educational lifetime. To learn more about the <u>test format</u> and how to prepare go to <u>discoverlaw.in/prepare-for-the-test</u>.

LSAC Global has scholarship opportunities to help you on your law school journey.



LSAC Global Law Alliance

The LSAC Global Law Alliance is a group of prestigious colleges and universities that provide the highest quality legal education to India's future lawyers. They are vital allies to LSAC Global as they work closely to advance the cause of justice by promoting quality, access, and equity in the Indian legal education sector. To learn more go to **discoverlawin/associated-law-college**.

LSAT—India Scholarship Opportunities

We want the best and brightest students to fulfil their potential. To make law college accessible to everyone, LSAC Global India offers multiple scholarships for LSAT—India test takers every year.

- The LSAT—India Topper Scholarship.
- Shamnad Basheer Access to Justice Scholarship.

To learn more about scholarship opportunities visit discoverlaw.in/scholarship-opportunities.

Register for LSAT—India[™] at discoverlaw.in to get latest info on LSAC Global's student initiatives and scholarships, Test Preparation tips, and offerings by Law colleges in India.



Discover Jaw Your Law School Journey Starts Here.

LSAG India LLP

1st Floor, WeWork Forum DLF Cyber City, Phase - III, Sector 24, Gurugram, HR - 122002

For more information, go to **discoverlaw.in**.

Connect with us

